

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 23rd March, 2023

No. HCM/S-64/84-A&E(11) : Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed firms for supply of original PRINTER CARTRIDGES/TONER: HP [88(A)/12(A)], Canon Cartridges (303, 326, 328, 337, 925), Canon Colour Toner 054 (Toner for Image Class MF-643, CDW Black, Cyan, Magenta & Yellow), Canon Colour NPG-67 cartridge - 1 set (Black, Cyan, Magenta & Yellow), Epson L805 ink (set of 6 colours), RICOH Toner (1230D/2501S/2014S/2014HS), Gestener-Ink (CPI-10 & Dx2430), Gestener-CopyMaster (CPI-10 & Dx2430), Ricoh Colour Ink-2011, Samsung Pro Xpress (MLT-D203s) and Epson 372 cartridge to this Registry. The quotation papers shall be received by this Registry upto **11.00 a.m. of the 15th April, 2023** and the sealed quotation papers shall be opened on the same day at 1.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like GSTs etc.

The quality, name of the brand and company's prescribed warranty period shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

The firm shall have outlet/shop at Imphal. Furnishing of its particular viz. name, address, phone number etc. are mandatory.

Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10:00 am to 3:00 pm upto 06th April, 2023.

Sd/-

(PH. JAPAN SINGH)

i/c REGISTRAR (ADMN./PM&P)

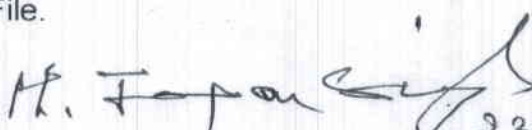
HIGH COURT OF MANIPUR

Imphal, the 23rd March, 2023

Endt. No. HCM/S-64/84-A&E(11)/4822-26

Copy to:-

1. The Private Secretary to Registrar General, High Court of Manipur.
- ✓ 2. The System Analyst, High Court of Manipur.
- for uploading the same in the official website of this Registry.
3. The Editor i) The Huiyen Lanpao (Manipuri)
 ii) The Sangai Express (English)
- For publication of the above notice in the newspaper within 2 cols X 12 cms for one day and submit the bill in triplicate copies for early payment.
4. Notice Board/Order Book/Guard File.
5. Concerned File.


i/c REGISTRAR (ADMN./PM&P) 23/3/23
HIGH COURT OF MANIPUR